

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S. No.	Name & EC	From	To
1	Sh. Sunil Dang E.C.: 21816128	Judl. Asst. in Accounts Branch, Central, THC, Delhi	Judl. Asst. in Office Pool, Admn.-II, Central, THC, Delhi
2	Sh. Sunil Chamoli E.C.: 47798971	Judl. Asst. in Purchase Cell, Central, THC, Delhi	Judl. Asst. in Accounts Branch, Central, THC, Delhi
3	Sh. Kandarp Kumar Tiwari E.C.: 10158993	Newly appointed JJA in Office Pool, Admn.-II, Central, THC, Delhi	JJA in Purchase Cell, Central, THC, Delhi
4	Sh. Prem Dass E.C.: 26930977	JJA in Accounts Branch, Central, THC, Delhi	JJA in Office Pool, Admn.- II, Central, THC, Delhi
5	Sh. Vinod Gupta E.C.: 61171913	Asst. Ahlmad in the Court of Sh. Apporv Gupta, MM- 02, Central, THC, Delhi	JJA in Accounts Branch, Central, THC, Delhi
6	Sh. Shaurya Bisht S/o Late Sh. Chander Mohan Singh Bisht	Newly appointed JJA in Office Pool, Admn.-II, Central, THC, Delhi	Asst. Ahlmad in the Court of Sh. Apporv Gupta, MM- 02, Central, THC, Delhi
7	Sh. Virender Singh E.C.: 13496	SJA in Accounts Branch, Central, THC, Delhi	SJA in Office Pool, Admn.- II, Central, THC, Delhi
8	Sh. Ajay Dogra E.C.: 71894869	SJA in Admn.-II, Central, THC, Delhi	SJA in Accounts Branch, Central, THC, Delhi
9	Sh. Pankaj E.C.: 28003899	Newly appointed JJA in Office Pool, Admn.-II, Central, THC, Delhi	JJA in Admn.-II, Central, THC, Delhi
10	Sh. Mukesh E.C.: 23675296	Reader in the Court of Sh. Sahil Monga, MM (NI Act) Digital Court -02, NDD, PHC, New Delhi	Judl. Asst. in Office Pool, Admn., West, THC, Delhi
11	Sh. Jainendra Kumar E.C.: 95326363	Judicial Asst. in Accounts Branch, West, THC, Delhi	Reader in the Court of Sh. Sahil Monga, MM (NI Act) Digital Court -02, NDD, PHC, New Delhi
12	Ms. Smriti Aggarwal EC: 12655907	JJA in Record Room, RACC, Delhi	Asst. Ahlmad in the Court of Sh. Amitabh Rawat, ASJ- 03, Spl. Judge, NDPS, Shahdara, KKD, Delhi
13	Sh. Rohil Kumar EC: 88881508	Asst. Ahlmad in the Court of Sh. Amitabh Rawat, ASJ- 03, Spl. Judge, NDPS, Shahdara, KKD, Delhi	JJA in Record Room, RACC, Delhi
14	Ms. Poonam Gupta E.C.: 13515	Reader in the Court previously presided over by Sh. Sahil Monga, MM (NI Act)-07, Central, THC, Delhi (since abolished)	JA in Office Pool, Admn.II (HQs), THC, Delhi

23/7-11
EJC

18/11/20

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S. No.	Name & EC	From	To
15	Sh. Anvesh Anand EC: 21391093	JJA in Office Pool. Admn.-II, Central, THC, Delhi	Assistant Ahlmad in the Court of Sh. Brijesh Kumar Garg, District Judge (Commercial)-01 (Shahdara), KKD Delhi
16	Sh. Aksay Kumar S/o Sh. Ashok Kr.	Newly appointed JJA in Office Pool, Admn.-II, Central, THC, Delhi	Assistant Ahlmad in the Court of Sh. Prabh Deep Kaur, FTSC (POCSO), (South-East), Saket Courts, New Delhi
17	Sh. Vijay E.C.: 84227301	JJA/Asst. Ahlmad in the Court previously presided over by Sh. Sahil Monga, MM (NI Act)-07, Central, THC, Delhi (<i>since abolished</i>)	Assistant Ahlmad in the court of Ms. Deepakshi Rana, MM-08 (Shahdara), KKD, Delhi
18	Sh. Rajesh Kumar E.C.: 36814553	Judicial Assistant in Office Pool, Admn.-II, Central, THC, Delhi	Judicial Assistant in Disaster Management Cell (Central), Tis Hazari Courts Delhi

Note: 1. Earlier order dated 25/08/2022 in respect of Ms. Veena, JJA E.C.: 59852491 & Ms. Anu Chhabra, JA, E.C.: 29176308 are hereby cancelled. Further, both the incumbents are directed to report in Office Pool, Admn.-II, Central on joining from Maternity Leave.

2. Sh. Prabhat Viswamkarma, JA/Ahlmad in the Court earlier presided over by Sh. Sahil Monga, the then Ld. MM (NI Act)-07, Central, THC, Delhi (*since abolished*) is directed to report within 10 days of the date of the order or till further orders (*whichever is earlier*) in Office Pool, Admn.-II, Central, THC.

3. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

GIRISH KATHPALIA
06:00pm
03.9.22

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 66985-67075
P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 03 SEP 2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges, East, NND, Shahdara, North-East, South-East, RACC-Delhi/New Delhi.
2. Ld. Officer/Officer-in-charge concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. The DDO, Accounts Branch (Central), THC, Delhi concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (*on Website*).
7. The officials concerned for immediate compliance.

Balbir Singh Shalar
03/9/22

(Balbir Singh Shalar)
Administrative Officer (Judl.)
Admn.-II (HQs), THC, Delhi